

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF April 2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301	Recovery	CS COMM-1110/2025	17.10.2025	PREM COLOR CHEM ARUN PVT. LTD. VS. SHRI KUMAR SHANKAR SAHAKARIYADAV SAKHAR KARKHANA LTD.	9810768996	ARUNYADA V1131@GMAIL.COM	02.03.2026
			301	Recovery	CS COMM-175/2026	09.02.2026	PUNJAB NATIONAL PARAS BANK VS. SANJAY AGGARWAL KUMAR	9810600656	Parasagarwaladv@gmail.com	10.03.2026
			301	Recovery	CS COMM-1168/2025	10.11.2025	M/s ANAYA HIMAL INDUSTRIES VS SALIM AKHTAR KHAN & ANR.	9810456889	LEGUMLAW FIRM@GMAIL.COM	30.03.2026
			301	sec-9	OMP(I) COMM-252/2026	26.02.2026	TATA CAPITAL LTD. VS. SHREE DEV SEHRAW NARAYAN PROJECTS PVT. LTD.	9212190624	DELHILAW YERS76@GMAIL.COM	02.04.2026
			301	sec-9	OMP(I) COMM-269/2026	27.02.2026	TATA CAPITAL LTD. VS. SULTAN SEERAJ SEHRAW AT	9212190624	DELHILAW YERS76@GMAIL.COM	12.04.2026
			301	sec-9	OMP(I) COMM-270/2026	27.02.2026	TATA CAPITAL LTD. VS. SHREE DEV SEHRAW NARAYAN PROJECTS PVT. LTD.	9212190624	DELHILAW YERS76@GMAIL.COM	17.04.2026
			301	Recovery	CS COMM-1111/2025	17.10.2025	RAMESH BRIJ LAL PAWAN SANTANI VS MEGHA KUMAR GUPTA MITTAL	9873938816	MITTALPKO8@GMAIL.COM	11.04.2026
			301	Recovery	CS COMM-52/2026	15.01.2026	SANDEEP GOEL VS PRASHAN MOHD. T KUMAR SHAHID MITTAL	9811088853	PKMITTALADVOCATE@GMAIL.COM	10.04.2026
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL							
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL							

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		OMP (I) (COMM) 659/2026	13-03-2026	SHRI RAM FINANCE LTD Vs KRISHAN PAL	MANOJ KUMAR	9811133644	NOT MENTIONED	12-03-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI								
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	26	OMP (I) (COMM) 93 / 2026	11.03.2026	HERO FINCORP LTD. VS. AJAY AGARWAL	SH. MAYANK MAHAJAN	9873347330		04.04.2026
				OMP (I) (COMM) 94 / 2026	11.03.2026	HERO FINCORP LTD. VS. TIMBERSONIC LIFESTYLE	SH. MAYANK MAHAJAN	9873347330		04.04.2026
				CS - COMM 180 / 2026	13.03.2026	ROHIT SACHDEVAS PROPRIETOR EARTH EQUIPMENTS Vs TRIVENI MUDRAI PROJECT LIMITED	SH. OFARCHIT	9815154284		08.04.2026

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			OMP (1) (COMM)	97 / 2026	18.03.2026	HERO FINCORP LTD Vs ALEKHA CHANDRA BHOL	SH. MAYANK MAHAJAN	9873347330	20.04.2026
			OMP (1) (COMM)	98 / 2026	18.03.2026	HERO FINCORP LTD Vs ASHPAK JOHAR SHAIKH	SH. MAYANK MAHAJAN	9873347330	20.04.2026
			OMP (1) (COMM)	104 / 2026	23.03.2026	HERO FINCORP LTD Vs SUBBARAO V	SH. MAYANK MAHAJAN	9873347330	20.04.2026
			OMP (1) (COMM)	103 / 2026	23.03.2026	HERO FINCORP LTD Vs RANGANATHA NA	SH. MAYANK MAHAJAN	9873347330	20.04.2026
			OMP (1) (COMM)	107 / 2026	27.03.2026	HERO FINCORP LTD Vs NITESH VIJAY BORA	SH. MAYANK MAHAJAN	9873347330	28.04.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT RECOVERY FORCS (COMM)/939/25	12/12/25	ARUN JULKA VS DOUBLE TICK MEDIA PVT LTD	RAHUL MALHOTRA	9899218215	12/12/25
				SUIT RECOVERY FORCS (COMM)/136/26	20/02/26	UNION BANK OF INDIA VS SN ENTERPRISES	ARUN KUMAR SHUKLA	9312400295	20/02/26
				SUIT RECOVERY FORCS (COMM)/497/25	04/07/25	M/S PARAGON INDUSTRIES LTD VS M/S GANGOTRI ELECTRONICS PRIVATE LTD	JAGRITI JAIN	8007218437	04/07/25
				SUIT RECOVERY FORCS (COMM)/187/26	13/03/26	NORTHERN STEEL AND GENERAL MILLS PVT LTD VS ROHIT DHAWAN	SANJAY KUMAR	NOT AVAILABLE	13/03/26
				SUIT RECOVERY FORCS (COMM)/236/26	01/04/26	SARANJEET SINGH GUJRAL VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	TARUN KAPOOR	9818202041	01/04/26

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			SUIT RECOVERY	FORCS(COMM)/57/26	27/01/26	ZYDUS WELLNESS PRODUCTS LTD. VS M/S OMKAR AGENCY	RAHUL BHUJBAL	NOT AVAILABLE		27/01/26	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 48/2026	23.01.2026	Dharamraj Kaushik Vs JMD Construction and Finance Pvt Ltd	Suraj Pal Singh	8077550245	SPCHAUHAN2010@GMAIL.COM	27.04.2026
			6, New Court Block-I	Commercial	Ex. COMM Award 18/2026	24.03.2026	AXIS BANK LTD Vs LISHEVEI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	24.04.2026
			6, New Court Block-I	Commercial	Ex. Comm Award 19/2026	24.03.2026	AXIS BANK LTD Vs VIKRAM TOMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	24.04.2026
			6, New Court Block-I	Commercial	OMP (COMM) 11/2026	20.03.2026	TAJINDER PAL SINGH VS IDFC FIRST BANK LTD	BHAGWA JHA	9953944840	jha4law@gmail.com	24.04.2026
			6, New Court Block-I	Commercial	CS (COMM) 128/2026	10.03.2026	VRB CONSUMER PRODUCT PRIVATE LTD VS YAZHINI EXIM PRIVATE LTD	DHRUV GROVER	2,69,20,50,04,15,90,700	J.ABHAY@AMSShardul.com	28.04.2026
			6, New Court Block-I	Commercial	EX (COMM) 33/2026	01.04.2026	KSULA SERVICES PVT LTD VS COSPACES OPTTECH PVT LTD	ASHKRITI WARI	7708748786	ashkrit464@gmail.com	08.05.2026

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		6, New Court Block-I	Commercial	EX (COMM) AWARD BY ARB COMM 29/2026	06.04.2026	AXIS BANK LTD VS LWRANCE NATHAN	SHIVAM KUMAR JHA	7970440025	shivamjha@firstassociates.com	22.05.2026
		6, New Court Block-I	Commercial	EX (COMM) AWARD BY ARB COMM 30/2026	06.04.2026	AXIS BANK LTD VS KAMLESH KUMAR YADAV	SHIVAM KUMAR JHA	7970440025	shivamjha@firstassociates.com	22.05.2026
		6, New Court Block-I	Commercial	CS (COMM) 190/2026	07.04.2026	DR ASHISH KUMAR VS BANK OF BARODA	JURIS ADLITEM	9899120689	alexjosephadv@outlook.com	30.04.2026
		6, New Court Block-I	Commercial	CS (COMM) 82/2026	10.02.2026	IMPERIAL BOOKS AND STATIONERS URBAN BAE VS MALHOTRA	ADITYA	9971274278	aditya@malhotraandmalhotra.com	25.05.2026
		6, New Court Block-I	Commercial	Ex (COMM) 31/2026	07.04.2026	VINEET SINGH CHAUHAN VS ERADICATUS INFECTUS PVT LTD	AMIT SINGH CHAUHAN	9810271008	office@tkpartnersllp.com	15.05.2026
		6, New Court Block-I	Commercial	CS (COMM) 183/2026	06.04.2026	SATBIR TANWAR VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	advocatevikassharma@gmail.com	26.05.2026
		6, New Court Block-I	Commercial	CS (COMM) 184/2026	06.04.2026	RAMKESH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	advocatevikassharma@gmail.com	26.05.2026
		6, New Court Block-I	Commercial	CS (COMM) 185/2026	06.04.2026	SATBIR TANWAR VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	advocatevikassharma@gmail.com	26.05.2026
		6, New Court Block-I	Commercial	CS (COMM) 189/2026	07.04.2026	BALA DEVI THRU HUSBAND RAMKESH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	advocatevikassharma@gmail.com	26.05.2026
		6, New Court Block-I	Commercial	CS (COMM) 191/2026	08.04.2026	SATO ARGOX INDIA PVT LTD VS JAYESH SONPAL	ROHIT REXWAL	7011541454	Fiohitrexwaladvocate@gmail.com	26.05.2026

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		6, New Court Block-I	Commercial	CS (COMM) 213/2026	20.04.2026	ELEVAR DIGITEL INFRASTRUCTURE PVT LTD VS AVIRAL BHATLA	LALIT KUMAR MAHESH WARI	9911665826	advlalitm@gmail.com	27.04.2026	
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 25/2026	01.04.2026	INDUSIND BANK LTD VS MOHAN ISHWAR	PANKAJ KUMAR SINGH	9717850496	pankajkumar sin@yahoo.com	26.05.2026	
		6, New Court Block-I	Commercial	Ex.COMM Award by Arb. Comm./11/2026	28.02.2026	INDUSIND BANK LTD VS ASHOK KUMAR	NAGENDER SINGH	9990706205	advpankaj.associates@gmail.com	15.05.2026	
		6, New Court Block-I	Commercial	CS(COMM) 197/2026	10.04.2026	CORONA REMEDIES LTD VS KBIRKHERA WELLNESS PVT LTD	VIKAS KHERA	7834897828	info@lexfons.com	25.05.2026	
		6, New Court Block-I	Commercial	CS (COMM) 126/2026	10.03.2026	M/S G K FASHIONS PVT LTD VS MIOBEROI INDUSTRIES PVT LTD & ORS	ROHIT MIOBEROI	9810383816	legal@oberoi srlegal.com	28.05.2026	
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 56/2026	24.04.2026	AXIS BANK LTD VS RAKESH SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	10.07.2026	
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 52/2026	24.04.2026	AXIS BANK LTD VS RAM ASHISH PANDEY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	10.07.2026	
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 53/2026	24.04.2026	AXIS BANK LTD VS ABHISHEK SAINI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	10.07.2026	
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 54/2026	24.04.2026	AXIS BANK LTD VS ASHISH MUKHERJEE	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	10.07.2026	
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 55/2026	24.04.2026	AXIS BANK LTD VS AADARSH RAJOURIYA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	10.07.2026	

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		6, New Court Block-I	Commercial	CS (COMM)180/2026	02.04.2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS PK INDUSTRIES & ORS	DALIP SINGH	9810197092	dsadv13@gmail.com	21.05.2026	
		6, New Court Block-I	Commercial	CS (COMM)71/2026	02.02.2026	MEENA TANWAR MUNICIPAL CORPORATION DELHI	VSASHU ARORA & OFABHISHEK CHANDEL	9910800124	ashunarora@gmail.com	19.05.2026	
		6, New Court Block-I	Commercial	CS (COMM)72/2026	02.02.2026	MEENA TANWAR MUNICIPAL CORPORATION DELHI	VSASHU ARORA & OFABHISHEK CHANDEL	9910800124	ashunarora@gmail.com	19.05.2026	
		6, New Court Block-I	Commercial	CS (COMM)73/2026	02.02.2026	MEENA TANWAR MUNICIPAL CORPORATION DELHI	VSASHU ARORA & OFABHISHEK CHANDEL	9910800124	ashunarora@gmail.com	19.05.2026	
		6, New Court Block-I	Commercial	CS (COMM)187/2026	06.04.2026	SYSTEMAIR INDIA PRIVATE LTD VS OM HVACSOLUTIONS	SUNIL KUMAR SHARMA	9711747642	sunillegal103@gmail.com	21.05.2026	
		6, New Court Block-I	Commercial	CS (COMM)206/2026	15.04.2026	STATE BANK OF INDIA VS RAMVATI	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	28.05.2026	
		6, New Court Block-I	Commercial	CS (COMM)212/2026	20.04.2026	EMU LINES PRIVATE LTD VS RAWLA INTERNATIONAL HEALTHCARE	UDAY KUMAR	8882303942	advudaykumar@gmail.com	28.05.2026	
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/980/2026	(1)27-02-2026	PIRAMAL FINANCE LIMITED Vs NIROOP KUMAR M M	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	07.04.2026
			29, New Court Block-II	Commercial	OMP (COMM)/765/2026	(1)19-02-2026	PIRAMAL FINANCE LIMITED Vs RAHUL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	07.04.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/766/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs RITESH KHETRE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/768/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs SOMESHWAR PANDEY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/767/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs SHIV KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/770/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs DINESH KUMAR RATHOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/771/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs JASPAL KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/773/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs PREMPRAKASHBHAI GABRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/774/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs KETAN VEKARIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/775/2026	19-02-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHAMMED QURESHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/776/2026	19-02-2026	M/S PIRAMAL FINANCE LIMITED Vs BHAGIRATHSINH JAGDISHSINH JAGDISHSINH VAGHELA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/932/2026	23-02-2026	PIRAMAL FINANCE LIMITED Vs LEENA KAPOOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/933/2026	(1)23-02-2026	PIRAMAL FINANCER LIMITED Vs SUMAN SIKALIGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/934/2026	(1)23-02-2026	PIRAMAL FINANCER LIMITED Vs BHARATBHAI DESAI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/935/2026	(1)23-02-2026	PIRAMAL FINANCER LIMITED Vs DILEEP SAHNI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/936/2026	(1)23-02-2026	PIRAMAL FINANCER LIMITED Vs ANKUR YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/977/2026	(1)27-02-2026	PIRAMAL FINANCER LIMITED Vs MOHD SHAHID	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/981/2026	(1)27-02-2026	PIRAMAL FINANCER LIMITED Vs PANKAJ PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/982/2026	(1)27-02-2026	PIRAMAL FINANCER LIMITED Vs TANUJ SHOKEEN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/983/2026	(1)27-02-2026	PIRAMAL FINANCER LIMITED Vs SRADHANJALI MUDULI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/984/2026	(1)27-02-2026	PIRAMAL FINANCER LIMITED Vs KARAN PATIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1026/2026	(1)06-03-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs RV GLASS INDUSTRIES	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/1094/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs REENA DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1095/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs ROHIT TANGRI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1096/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs CHIRAG KHERA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1097/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs UDAY MALAVDE	RAJESH JANGRA(SANTOSH P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1098/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs SAHIL MANGLA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1099/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs RAJAN RAHEJA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/168/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnaruladv@gmail.com	09.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1175/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs KUNWAR PAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1176/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs SHAHBAZ KHAN	RAJESH JANGRA(RASHID P),	9958726491	jangraadvocate@gamil.com	10.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1177/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs PUSHPENDER KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.04.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF
		29, New Court Block-II	Commercial	OMP (COMM)/1182/2026	14-03-2026	YES BANK LTD RINKU RINKU VsANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	10.04.2026	
		29, New Court Block-II	Commercial	CS (COMM)/169/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	10.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1148/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VsAL NARENDRA KUMAR PRALHAD VADODE	SAGAR AGGARW	9311917029	legal6@ironc ladlawindia.c om	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1146/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VsAL SUKHMINDER SINGH	SAGAR AGGARW	9311917029	legal6@ironc ladlawindia.c om	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1181/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VsAL VASANT DITYA PADVI	SAGAR AGGARW	9311917029	legal6@ironc ladlawindia.c om	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1145/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VsAL RAGHUJI BAPURAO SHANIWARE	SAGAR AGGARW	9311917029	legal6@ironc ladlawindia.c om	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1147/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VsAL SHAIKH RAHIM KALADAR SHAIKH	SAGAR AGGARW	9311917029	legal6@ironc ladlawindia.c om	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1180/2026	16-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PK PRADHANAL CO	SAGAR AGGARW	9311917029	legal6@ironc ladlawindia.c om	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1159/2026	14-03-2026	IDFC FIRST BANK LTD Vs JOGINDAR KHARWAR	SANJEEV PATHAK(P),	9717028845	litigation@sr cslegal.com	15.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1156/2026	14-03-2026	IDFC FIRST BANK LTD Vs PRAYASS M TYAGI	SANJEEV PATHAK(P),	9717028845	litigation@sr cslegal.com	15.04.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF	
		29, New Court Block-II	Commercial	OMP (COMM)/1123/2026	14-03-2026	IDFC FIRST BANK LTD Vs VINAY NARENDRA TYAGI	SANJEEV PATHAK(P),	9717028845	litigation@srsllegal.com	15.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1149/2026	14-03-2026	M/S YES BANK LIMITED Vs PIYUSH GOEL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	16.04.2026	
		29, New Court Block-II	Commercial	CS (COMM)/6/2026	05-01-2026	MANASH LIFESTYLE PRIVATE LIMITED Vs MUKUL JAISWAL AND ANR	NAGESH WAR KUMHAR(P),	9818823289	info@deyandkumhar.com	16.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/8645/2025	29-11-2025	CNH INDUSTRIAL CAPITAL INDIA LTD Vs RAJBIR SINGH	sagar Taggarwal	9266434371	legal12@arenesslaw.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1311/2026	01-04-2026	AXIS BANK LTD Vs AKSHAY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1313/2026	01-04-2026	AXIS BANK LTD Vs PUKHRAJ GURJAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1316/2026	01-04-2026	AXIS BANK LTD Vs AKHA RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1396/2026	04-04-2026	AXIS BANK LTD Vs TANA RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1395/2026	04-04-2026	AXIS BANK LTD Vs SATPAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1394/2026	04-04-2026	AXIS BANK LTD Vs MUKESH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	

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		29, New Court Block-II	Commercial	OMP (COMM)/1397/2026	04-04-2026	AXIS BANK LTD Vs Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/1393/2026	04-04-2026	AXIS BANK LTD Vs RAVI KUMAR	9871040589, 8920586266	indolexlaw@gmail.com	22.04.2026	
		29, New Court Block-II	Commercial	OMP (COMM)/8013/2025	01-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs Savita Deepak	sagar Taggarwal	9266434371	legal12@arenesslaw.com	22.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/208/2026	16-04-2026	PUNJAB NATIONAL BANK Vs RAVINDER KUMAR (PROP OF M/S R K ENTERPRISES)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	22.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/104/2026	23-02-2026	BANK OF BARODA Vs REKHA VIRGOTRA AND ANR	QUAISAR ALI	9999802592, 9540049758	aliquaisar110@gmail.com	22.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1027/2026	06-03-2026	AXIS BANK LTD Vs HEMANT SINGH SACHAN	vinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1048/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD ARSALAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	24.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1050/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs APARNA ALBERT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	24.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1045/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs NAVEEN DAGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	24.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1043/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD AKIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	24.04.2026

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		29, New Court Block-II	Commercial	CS (COMM)/15/2026	08-01-2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P) 9266434371	legal3@arenesslaw.com	24.04.2026		
		29, New Court Block-II	Commercial	CS (COMM)/136/2026	12-03-2026	WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT LTD Vs VARUN SHROTRIYA (PROP OF M/S BASE CAMP AND ORS)	Swetank Shantanu, Pratap Shanker 9818058809, 9891200224	legalconsultants@gmail.com	29.04.2026		
		29, New Court Block-II	Commercial	CS (COMM)/235/2026	28-04-2026	SATYA PRAKASH Vs FLIPKART INDIA PVT LTD AND ORS	Sajal Manchanda(P), 9811477809	manchanda.sajal@gmail.com	29.04.2026		
		29, New Court Block-II	Commercial	CS (COMM)/219/2026	22-04-2026	AMBAR BHAN BATRA AND ANR Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD AND ANR	Danish M/Saftab Chowdhury 9873875390	danishchowdhury@gmail.com	29.04.2026		
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/152/2026	23-03-2026	ESME CONSUMER VS PRAGATI ARORA	Sanjay Aggarwal(P), 9873262006	admin@raguella.com	08-04-2026	
			40, New Court Block-II	Commercial	CS (COMM)/160/2026	24-03-2026	M/S HEALTHCARE MAX PVT. LTD. VS MAXLIFE), SUPER SPECIALITY HOSPITAL	Krutika Lakshmi(P), 9999947699	raunaq@ira.law	09-04-2026	
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/673/2025	15.05.2026	RATNA DEEP LAL VS INTECH LTD.	Alok Saxena	N/A	N/A	16.04.2026
					CS/COMM/259/2026	10.04.2026	SSR TREXIM INDIA VS JULKA SONS	Aditya Chopra	N/A	N/A	21.04.2026
					CS/COMM/255/2026	07.05.2026	BANK OF INDIA VS GOPAL JI BAKERS	Amrendra Nath	N/A	N/A	21.04.2026

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				CS/COMM/289/2026	17.04.2026	MOHD. NASIR SAIFIE VS. VIEUXChandra Pratap	N/A	N/A	21.04.2026		
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	EXECUTION PETITION	EXECUTION (COMM)/97/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Irshad Ahmed Shah and Ors	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/100/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Shamim Akhter and Others	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/230/2026	01.04.2026	M/s Classic Scaffolding Pvt Ltd Vs M/s HSKMEHROT Infra Pvt Ltd and Ors	SANCHAY MEHROTRA(P),	97111844111	advnthinkputa@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/99/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Jitendra Kumar	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/98/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Granular Consultancy Service Pvt Ltd	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/46/2026	07.04.2026	ICICI SECURITIES LTD Vs MS NISHA RANI	Ishan Agrawal(P)	9575500788	ishan.agrawal@nyayam.com	--
				COMMERCIAL SUIT	CS (COMM)/251/2026	07.04.2026	STATE BANK OF INDIA Vs AMIT RAJ MITRA	Shiv Tyagi(P),	9811059032	shivtyagi1@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/253/2026	08.04.2026	Netweb Technologies India Limited Vs MapleCloud Technologies and Others	KARTIK CHETTLAR(P),	9651509451	yashtriphathi5286@gmail.com	--

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			COMMERCIAL SUIT	CS (COMM)/263/2026	08.04.2026	M/S GOOD EARTH INDIA Vs RISING EASTERN GLOBAL MERCHANDISING PVT LTD	Viren Bansal(P), 9433433333	virenbansal1@gmail.com	--
			EXECUTION PETITION	ExCOMM Award by Arb Comm/49/2026	08.04.2026	AXIS BANK LIMITED Vs NIKHIL KUMAR	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	--
			COMMERCIAL SUIT	CS (COMM)/267/2026	09.04.2026	HINDUSTAN MEDIA VENTURES LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P), 9999920704	advocateshivangsingh@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/265/2026	09.04.2026	HT MEDIA LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P), 9999920704	advocateshivangsingh@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/268/2026	09.04.2026	HT DIGITAL STREAMS LTD Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P), 9999920704	advocateshivangsingh@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/266/2026	09.04.2026	NEXT RADIO LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P), 9999920704	advocateshivangsingh@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/274/2026	10.04.2026	Tanya Mittal Vs Meta Platforms Technologies India Pvt Ltd and Anr	Gaurav Gupta(P), 9871396480	GAURAVGUPTA1979@GMAIL.COM	--
			COMMERCIAL SUIT	CS (COMM)/269/2026	11.04.2026	M/S COAST TO COAST DESIGN LIMITED COMPANY Vs TIGER LOGISTICS INDIA LTD AND ANR	Jitender Gahlyan(P), 9968237035	jitenderkumarghahlyan@gmail.com	--
			MISC. APPLICATION	Misc DJ/490/2026	15.04.2026	ACL MOBILE PRIVATE LIMITED Vs COONZ NETWORK SOLUTION PVT LTD	AFESH KUMAR(P), 9873377359	kkrafesh@gmail.com	--
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/23/2026	15.04.2026	AJIT Vs Delhi Development Authority	BHUPESH NARULA(P), 9810260246	info@iconofhumanity.com	--

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			COMMERCIAL SUIT	CS (COMM)/297/2026	16.04.2026	Ms Annu Kaushik Vs Mr Love Prakash	DEEPANAHU KUMAR MAURYA(P),	9871617772	manojadvocate.sharma@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/298/2026	16.04.2026	State Bank of India Vs Mr ZV Ngasongam Zimikvishi Ngasongam	Suchita @Dixit(P),	8896932838	agnihotrisuchita@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/300/2026	16.04.2026	State Bank of India Vs Rajesh Singha	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/301/2026	16.04.2026	CANARA BANK Vs M/s Shree Krishna Print Solutions and Anr	DEEPANJAL CHOUDHARY(P),	8390227354	deepanjalch@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/294/2026	18.04.2026	MR ASHISH KUMAR JHA Vs MRUPADHYA VISHWAJEET KUMAR	SAURABH SAURABH UPADHYA(P),	9559467333	loknyaya@gmail.com	--
			EXECUTION PETITION	ExCOMM Award by Arb Comm/62/2026	22.04.2026	M/S STERLING TECHNOTRADE PVT LTD Vs MR NITIN SETHI	Ajay Kumar(P),	9212078802	ajay112255@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/338/2026	28.04.2026	STATE BANK OF INDIA Vs GHANISHAM SAREEN PROP OF M(S), DECOR AND DESIGNER COLLECTION	NITESH KUMAR(P)	9971441188	bpsingh562@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/337/2026	28.04.2026	M/s Pee Kay Silent Generator Pvt Ltd Vs M/s Squirehood International Pvt Ltd	ANUJ KUMAR SHARMA(P),	7973981758	advvashudhaery@outlook.com	--
			COMMERCIAL SUIT	CS (COMM)/339/2026	28.04.2026	Bhagwan Dass Vs Anita Gupta and Ors	Shamshad(P),	9910221927	advocateamarachauhan@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/340/2026	28.04.2026	M/S COMNET VISION INDIA PVT LTD Vs MR MAHAJA RAJESH RAIKAL PROPNET WORLD TECHNOLOGIES	SUSHEELA MAHAJA(P),	9818328963	susheelmahajan@gmail.com	--

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			COMMERCIAL SUIT	CS (COMM)/341/2026	28.04.2026	STATE BANK OF INDIA Vs AMIT KUMAR	Sonu Vivek(P), 7015807331	rohitvakeel77@gmail.com	--
			EXECUTION PETITION	EXECUTION (COMM)/136/2026	29.04.2026	CANARA BANK Vs RUCHI SHARMA	FAHAD KHAN(P), 9219701292	fahadadvocatekhan@gmail.com	--
			MISC. APPLICATION	Misc DJ/585/2026	29.04.2026	DALTON MINES AND MINERALS PVT LTD Vs M/S POLYGON CHEMICALS PVT LTD	Watsal Dhar(P), 9910908007	singhrawat.akhilesh@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/351/2026	29.04.2026	M/s Fast Track Realcon Vs M/s Nutech Contracts Pvt Ltd	AYUSH SINGH SAHNI(P), 9711116064	ayush.legal@gmail.com	--
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/26/2026	29.04.2026	SAI PRECIOUS TRAEXIM PVT LTD AND ANR Vs AKASAA FINANCE LIMITED	JEEWAN CHANDR (P), 9999191350	pratitirungta@gmail.com	--
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/99/2026	(1)29.04.2026	PIRIMAL FINANCE LIMITED Vs REENESH KUMAR	MANOJ KUMAR SINGH(P), 9759150958	AASHISHINDIAN44@GMAIL.COM	--
32	MS. NEELAM SINGH	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm) 3652/2024	04.09.2024	M/s Yew Tech through its prop Mr Vinod Yadav Vs M/s ETA Engineering Pvt Ltd	RAMA SHANKAR, 9811214465	Famashankar15@YAHOO.COM	NOT PROVIDED
				CS (comm) 229/2026	1.04.2026	STATE BANK OF INDIA Vs Saeed Ahmad	HARSHIT THAREJA, 7607040002	harshittharejaadv@gmail.com	NOT PROVIDED

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			CS (comm)	908/2025	12.11.2025	SOURABH PRINTERS PVT LTD Vs ANAND PROFICIENCY LEARNING SOLUTIONS PVT LTD	9811721209	anilanand@gmail.com	NOT PROVIDED
			CS (comm)	1086/2025	23.12.2025	UNION BANK OF INDIA Vs SUNITA	9971839717	advpriyamgarwal@gmail.com	NOT PROVIDED
			CS (comm)	1088/2025	23.12.2025	UNION BANK OF INDIA Vs CLANDRA	9971839717	advpriyamgarwal@gmail.com	NOT PROVIDED
			CS (comm)	205/2026	23.03.2026	MS ES Electrical Switchgears and Controls Pvt Ltd Vs Ms JMV LPS LTD	Rajeev Kumar 9312276651	r.tewari88@gmail.com	NOT PROVIDED
			CS (comm)	726/2025	10.09.2025	Prakritik Samvardhan Private Limited Through its Authorised Representative Vs Belu Devi (Sole Proprietor of Belu Devi T/a Amit Glass House)	ABHINAV GARG 9810196968	adv.abhinavgarg@gmail.com	NOT PROVIDED
			CS (comm)	1013/2025	09.12.2025	TWENTY FOUR SECURE SERVICES PRIVATE LIMITED THROUGH ITS AR MR SIVAM Vs ROLTA PRIVATE LIMITED	AAYUSH KUMAR 8527274542	aayush@rvslegal.in	NOT PROVIDED
			CS (comm)	260/2026	10.04.2026	MS KONARK FIRE SOLUTION PVT LTD THROUGH ITS DIRECTOR MS SANJUKTA DHAL Vs Artemis technologies and services llp	ASHISH 9873027870	NOT PROVIDED	NOT PROVIDED
			Exe.(comm)	29/2025	18.01.2025	STATE BANK OF INDIA Vs PHOOL SINGH	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	NOT PROVIDED
			CS (comm)	56/2026	21.01.2026	Sapna Goyal Vs Vivek Girish Dubey	SAPNA GOYAL 9560931298	goyalramani7@gmail.com	NOT PROVIDED
			Exe.(comm)	29/2025	18.01.2025	STATE BANK OF INDIA Vs PHOOL SINGH	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	NOT PROVIDED

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			Exe.(comm)	213/2025	30.05.2025	SANJAY JAIN (PROP.) M/S JYOTI TRADING CORPORATION AND ANR. Vs ALPERE TECHNOLOGIES PVT. LTD.	9810872353	Rajnish-122@yahoo.com	NOT PROVIDED
			CS (comm)	56/2026	17.01.2026	Sapna Goyal Vs Vivek Girish Dubey	9560931298	goyalramani7@gmail.com	NOT PROVIDED
			Exe.(comm)	115/2026	13.04.2026	M/S AMAZON DISTRIBUTORS PVT. LTD. Vs M/S NEW SHOP STORE NETWORK PVT. LTD.	9811041494	radheyshyamadv@gmail.com	NOT PROVIDED
			Exe.(comm)	67/2026	14.03.2026	DAMAN PREET SINGH CHAWLA Vs ARUN MAGGO	9711575152	legalbhalla@gmail.com	NOT PROVIDED
			Exe.(comm)	68/2026	14.03.2026	PARAM PAL SINGH Vs RENU MAGGO	9711575152	legalbhalla@gmail.com	NOT PROVIDED
			Exe.(comm)	69/2026	14.03.2026	DAMANPREET SINGH CHAWLA Vs RENU MAGGO	9711575152	legalbhalla@gmail.com	NOT PROVIDED
			CS (comm)	159/2026	07.03.2026	M/s Suresh Apparels Vs SAMRIDH GUPTA	9268300000	bharat.gupta1kea@gmail.com	NOT PROVIDED
			CS (comm)	287/2026	16.04.2026	State Bank of India Rathor Jashwant Singh Vs SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	NOT PROVIDED
			CS (comm)	310/2026	22.04.2026	STATE BANK OF INDIA Vs VENTAGE APEX CUPS LLP	7838773507	singhamitoo71@gmail.com	NOT PROVIDED
			Exe.(comm)	29/2025	18.01.2025	STATE BANK OF INDIA Vs PHOOL SINGH	8896932838	agnihotrisuchita@gmail.com	NOT PROVIDED

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
			Exe.(comm)	125/2026	24.04.2026	CHARU SINGH Vs BRLJESH MSTC LIMITED AND SHARMA ANR.	9810115969	bsadvdelhi@yahoo.co.in	NOT PROVIDED
			Misc (DJ)	338/2026	13.03.2026	Ms Geo Miller Company Pvt Ltd Vs Willus Infrastructure Pvt Ltd	9810210136	sdsadvocate@gmail.com	NOT PROVIDED
			CS (comm)	726/2025	10.09.2025	Prakritik Samvardhan Private Limited Through its Authorised Representative Vs Belu Devi (Sole Proprietor of Belu Devi T/a Amit Glass House)	9810196968	adv.abhinavarg@gmail.com	NOT PROVIDED
			CS (comm)	964/2025	28.11.2025	BANK OF BARODA Vs PRATEEK AGARWAL	9810872353	Rajnish-122@yahoo.com	NOT PROVIDED
			Exe.(comm)	29/2025	18.01.2025	STATE BANK OF INDIA Vs PHOOL SINGH	8896932838	agnihotrisuchita@gmail.com	NOT PROVIDED
			CS (comm)	321/2026	24-04-2026	CAPCO INDIA Vs OM SHREEJI ELECTRO	9811667443	bharatsareen@yahoo.in	NOT PROVIDED
			CS (comm)	325/2026	25-04-2026	STATE BANK OF INDIA Vs UMA SABHARWAL	7015807331	rohitvakeel77@gmail.com	NOT PROVIDED
			Exe.(comm)	124/2026	24.04.2026	M/S WHOLESOME PAPER PRODUCTS LLP THROUGH ITS PARTNER/AR SH MAHESH KUMAR MITTAL Vs M/S SNNR PVT LTD. THROUGH ITS DIRECTORS/AR	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	NOT PROVIDED
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST				NIL			
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST				NIL			

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	101/2026	13-03-2026	M/S MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. V/S UNITED INDIA INSURANCE CO. LTD.	FIROZ KHAN 8588819983	firoz_khanadv@rediffmail.com	06-04-2026
			101	CS COMM	241/2025	23-08-2025	NAVAIR SPECIALTY COATINGS V/S M/S KANWAR ENTERPRISES PRIVATE LIMITED	ASHUTOSH GUPTA 9871433339	ashutosh@indolegalservices.com	15-04-2026
			101	CS (COMM)	22/2026	15-01-2026	M/S BALAR MARKETING PVT. LTD. & ANR. V/S ASHOK KUMAR & ORS.	9650682928	unitedmark@unitedandunited.com	16-04-2026
			101	CS COMM	125/2026	02-04-2026	PUNJAB NATIONAL BANK V/S ROHTASH	PARAS AGGARWAL 9810600656	parasagarwaladv@gmail.com	17-04-2026
			101	CS (COMM)	123/2026	01-04-2026	PUNJAB NATIONAL BANK V/S HARPREET SINGH	ALOK CHANDRA MAINA 8745891899	alokmaina46@gmail.com	21-04-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS (COMM)	26/2026	23-03-2026	CHAMAN PRAKASH GUPTA Vs DEEPAK	NITESH KUMAR CHAURASIA 9911405003	adv.kumarnitesh@gmail.com	04-04-2026
			---do---	CS (COMM)	27/2026	27-03-2026	SUPRABHA MITRA THROUGH HOLDER Vs MOHD YAMEEN	ARCHIT SPASINGHAL 9599043045	legal@sigmallegal.in	04-04-2026
			---do---	CS (COMM)	29/2026	09-04-2026	STATE BANK OF INDIA Vs SEPOY MUKESH KUMAR SINGH	KRISHAN KUMAR 9910577700	krishankumrandassociates@gmail.com	20-04-2026
			---do---	CS (COMM)	31/2026	17-04-2026	SAI CREATIONS Vs FOUZI ENTERPRISES	KAILASH CHAND 9711133630	kailashadv@gmail.com	24-04-2026
			---do---	MISC DJ	195/2026	17-04-2026	MS JSB SATYAM Vs SUDHARAKARA INFRATECH PVT LTD	MS RAVI RANJAN 8447990925	advravrangan.official@gmail.com	28-04-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS	
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/328/2024	03-06-2024	M/s Tayaje And Sons Pvt Ltd Vs. Mukesh Kumar	Ashish Aggarwal(P),	9899695533	op-aggarwal@rediffmail.com	22-04-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/134/2026	10-03-2026	PUNJAB AND SINDH BANK Vs SHAISTA	P.K. SACHDEVA	9350153501	sachdevapk@gmail.com	22-04-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/228/2026	22-04-2026	M/S NITYA ELECTRO CONTROLS PVT LTD Vs M/S BGR ENERGY SYSTEMS LIMITED	AVANTIKA PACHAURI	9625941599	advocate@legals365.com	23-04-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/222/2026	18-04-2026	CANARA BANK VS KAUSHAL GAUR	SANJEEV KUMAR CHOPRA	9711142200	chopra6791@gmail.com	25-04-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/199/2026	10-04-2026	DHERAJ KUMAR VS BISMILLAH QURAISSI	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocate.com	25-04-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/100/2026	18-02-2026	M/S RKBOX MANUFACTURING CO Vs M/S SUDHARMA APPARELS	Mohit Taneja	7838971053	adv.mohit4@gmail.com	25-04-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/171/2026	28-03-2026	BANK OF BARODA VS PARAG JAIN	Umesh Joshi & Associates	9910568669	advumeshjoshi@gmail.com	29/04/2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 175/2026	01.04.2026	CANARA BANK VS VAIBHAV GOYEL	SUNIL KUMAR JHA			24.03.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM) 179/2026	04.04.2026	MUNEESH GAKHREJA VS M/S EASY BAKE PVT LTD	AAPOORVA THAKRAL			20.02.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM) 181/2026	04.04.2026	BANK OF BARODA VS RISHABH KUMAR	UMESH JOSHI			03.12.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)185/2026	04.04.2026	GURINDER SINGH VS M/S PET TRADERS	VIKAS SHARMA			28.03.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)187/2026	06.04.2026	M/S PANDEX STORAGE SYSTEMS PVT LTD VS M/S NOIDA METRO RAIL CORPORATION LTD	VASUDHA SAERY			26.03.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)193/2026	07.04.2026	BANK OF BARODA VS FAHAD HAYAT KHAN	UMESH JOSHI			05.04.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)210/2026	13.04.2026	MAHESHCHAND FAMILY CARE HOSPITAL PVT. LTD.	VS ANKIT KUMAR			09.04.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)213/2026	11.04.2026	BANK OF BARODA VS AMIT	UMESH JOSHI			09.04.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)215/2026	11.04.2026	BANK OF BARODA VS NARENDER KUMAR	VS GEETANJALI SHARMA			08.04.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)217/2026	21.04.2026	AURETICS PUBLIC LIMITED COMPANY VS BASANTI DEVI	VS VASUDHA SAERY			06.04.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)235/2026	28.04.2026	CANARA BANK VS ABHISHEK	VS MANISH KUMAR			13.04.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM)237/2026	29.04.2026	MANOJ JAIN VS RARO INTERIORS PVT LTD	VS SRISHABH STILEGUPTA			21.04.2026
42	SH. PAWAN KUMAR MATTO (COMM-04)	SHAHDARA	NIL							

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
TOTAL					118							